



बौद्धिकसंपदा
भारत

एकत्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
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INTELLECTUAL PROPERTY
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भारतसरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकत्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

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No.: CGPDTM-17031(11)/4/2021-CGTMR/1085

Date: 17.09.2025


OFFICE ORDER

In partial modification to previous office order No. CGPDTM-17031(11)/4/2021-CGTMR/33 dated 06.03.2023 & Office Order No. CGPDTM-16012/3/2024-CGOFFICE/253 dated 23.10.2024, following officers in respect of offices mentioned against their names are hereby appointed as First Appellate Authority (FAA) and Central Public Information Officer (CPIO) under the RTI Act, 2005 with immediate effect:

Name of the Office	Appellate Authority
Office of the Controller General of Patents, Designs & Trade Marks (CGPDTM)	Shri N. Ramchander, Joint Controller of Patents & Designs
Trade Marks Registry, Delhi	Smt. Rema Srinivasan Iyengar, Deputy Registrar of Trade Marks, Geographical Indications & Copyright.
Trade Marks Registry, Ahmedabad	Shri Prashanth Kumar Bhairappanavar, Assistant Registrar of Trade Marks, Geographical Indications & Copyright Head of Office, Trade Marks Registry, Ahmedabad
RGNIIPM, Nagpur	Shri Pankaj P. Borkar, Joint Controller of Patents & Designs
Patent Office, Chennai	Dr. B. Ahilan, Joint Controller of Patents & Designs, Head of Office, Patent Office, Chennai

Further, Dr. Chanchal Kumar Malav, Assistant Controller of Patents & Designs, Patent Office, Delhi is hereby appointed as Central Public Information Officer (CPIO) in O/o CGPDTM under section 5 of the Right to Information Act, 2005 with immediate effect until further order. He will handle the work of CPIO in O/o CGPDTM, Delhi. He will report to the In-charge Establishment O/o CGPDTM.

This is issued with the approval of Controller General of Patents, Designs & Trade Marks.


(Satyendra Kumar Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
Office of CGPDTM, Delhi

To,

1. All concerned officers.
2. All Head of IP Offices.

Copy to:

1. IT Office, Delhi – for uploading on the official website.
2. Office Order file.
3. Guard File.